

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4521
ANSWERED ON:22.04.2010
USER DEVELOPMENT FEE
MUTTEMWAR SHRI VILAS BABURAO

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Airports Authority of India is charging user development fee at the rate of Rs. 150/- for domestic passengers and Rs. 1000/- for international passengers at Jaipur airport and sought the permission of the Government to charge similar fee at other non-metro airports;
- (b) if so, the names of the other airports to be covered under the above scheme; and
- (c) the reasons therefor and the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b)&(c): Yes, Madam. Airports Authority of India (AAI) is charging User Development Fee (UDF) at the rate of Rs. 150/- per embarking domestic passenger and at the rate of Rs. 1000/- per embarking International passenger at Jaipur Airport with effect from 01.01.2010, with the approval of the Government. AAI has also sought permission of the Government/Airport Economic Regulatory Authority (AERA) for the levy of User Development Fee at other airports i.e., Amritsar, Udaipur, Varanasi, Trichy, Visakhapatnam, Mangalore, Ahmedabad, Trivandrum, Aurangabad, Dehradun, Srinagar and Surat. User Development Fee has been proposed under the provisions of Section 22A of the AAI Act, 1994 and Rule 89 of the Aircraft Rules, 1937 to facilitate investments in modernization/expansion of the airports.